

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VANTEC LOGISTICS INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	Vantec Logistics India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18 th August 2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar Of Companies, Chennai
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U63010TN2008PTC068887
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	38 to 39, SIDCO Garment Complex, 2 nd Floor, Guindy, Guindy Industrial Estate, Chennai, Chennai City Corporation, Tamil Nadu, India, 600032.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11 th September 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Vasudevan Gopu Address: G.V. enclave, 18/30, Ramani Street, K.K. Pudur, Saibaba Colony (4 th right opp. Road to Saibaba Colony Hotel Annapoorna Road), Coimbatore – 641038 Tamil Nadu, India. Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11 th October 2025

Notice is hereby given that Vantec Logistics India Private Limited has commenced voluntary liquidation on **11th September 2025**.

The stakeholders of Vantec Logistics India Private Limited are hereby called upon to submit a proof of their claims, on or before **11th October 2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12-09-2025
Place: Coimbatore



Vasudevan Gopu

Liquidator of Vantec Logistics India Private Limited
Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849
AFA No. AA2/10849/02/311225/203731 valid upto 31.12.2025